

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: MARCH 18, 2015

No. 169 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. 292/II-4-15-32(1)/2011 dated 25.02.2015 Sri **Santosh Kumar**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

BY ORDER OF THE COURT

sd/-

(SHEO KUMAR SINGH-I)  
REGISTRAR GENERAL

**No. 135 /JR(S)/2015: Allahabad: Dated: March 18, 2015**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Ghazipur along with photocopy of U.P. Government Appointment/Notification No. 292/II-4-15-32(1)/2011 dated 25.02.2015 (Information available on E-mail).

You are directed to permit the newly appointed candidate Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Section Officer (Services), High Court, Allahabad.

You are directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidate of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R. (S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Newly selected candidate Civil Judge, Junior Division

i	Sri Santosh Kumar, S/o Sri Jaynandan Singh, B-30/67, Nand Niwas,
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**You shall proceed to take over charge of your place of posting immediately.**

**Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 292/II-4-15-32(1)/2011 dated 25.02.2015.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Joint Registrar (Misc.), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2) U.P., Allahabad.
18. P.S. to Hon'ble Administrative Judge, Ghazipur. with the request to place this notification before His Lordship's for kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT**

**sd/-**

**(RAJIV SHARMA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)**